



॥यतो धर्मस्ततो जयः॥

ONE WEEK ONLINE FACULTY DEVELOPMENT PROGRAMME

on

MULTI-DISCIPLINARY APPROACHES TO LEGAL EPISTEMOLOGY

June 19, 2022 to June 25, 2022

Organized by

॥यतो धर्मस्ततो जयः॥

**MAHARASHTRA NATIONAL LAW UNIVERSITY,
AURANGABAD**





MAHARASHTRA NATIONAL LAW UNIVERSITY AURANGABAD



ABOUT MNLU :

Maharashtra National Law University, Aurangabad was created under the Maharashtra National Law University Act 2014, on the 16th of March, 2017 and is one of the premier National Law Universities in India. The university is dedicated towards the development and advancement of legal education and for the purpose of imparting specialized and systematic instruction, training and research in the systems of law.





ABOUT FACULTY DEVELOPMENT PROGRAMME (FDP)



The seven-days online Faculty Development Programme (FDP) in multidisciplinary approaches to legal epistemology, organized by the Maharashtra National Law University, Aurangabad is intended to boost the teaching learning and research skills of early career researchers and academicians, who are actively engaged with the legal techniques and within the multidisciplinary arena. The aim of the FDP is to present the participants with a chance to amass knowledge about contemporary developments that are happening in various specialized fields of law and social sciences. The FDP aims to deepen our understanding of recent teaching tools and methodologies that are deployed by scholars within the field of legal and social scientific discipline. More importantly, this interactive and inclusive programme will shed light on new, tried and tested, result-driven and impact-based methods of teaching.

The FDP will reflect on the basics of legal epistemology and its various specialized areas by leading global experts within their field. The goal of this FDP is to promote cutting-edge research in multidisciplinary arena of law but also to motivate young and passionate academicians to utilise appropriately.

The FDP will present an opportunity for the academicians to develop their teaching learning so as to train next generation of scholars who are well versed with the fundamental methodologies within the fundamentals of legal studies and who are willing to contribute in the development of legal studies globally.



CONCEPT NOTE



Over the past few decades, academic legal research has become more and more interdisciplinary. Abandoned the old, traditional notion of law as a self-contained discipline, legal academics have identified in economics, social sciences, and politics, among other things, some of the subjects “outside” of the law that are most commonly intertwined with legal issues. They have also started to use methodologies and schemes distinctive of these fields to analyze legal matters.

Multi-disciplinary study allows for synthesis of ideas and the synthesis of characteristics from many disciplines. At the same time, it addresses students’ individual differences and helps to develop important, transferable skills. The new cannot be expected to emerge phoenix-like from the old and it evolves on the basis of the old. The interdisciplinary approach plays important role in field of law.

The field of law knows no boundaries and it does not operate in isolation. Law is enacted to govern myriad activities in society. Lawyers now practice from early in their careers in highly specialized areas in which unique tools and knowledge, in addition to traditional training in law, are essential.

Understanding Law needs understanding the society and its problems at large. The experts shall discuss on how to develop their teaching methodologies, integrate and investigate conjointly with pertinent concerns, issues and challenges to the emerging horizons of investigative strategy.

The law university curriculum has now moved from inter-disciplinary approach to multi-disciplinary approach. The NEP, 2020 emphasizes on multi-disciplinary approaches in higher education in general and law in particular. Law as a social science requires to undertake multi-disciplinary approaches in teaching methodologies and pedagogies. The future legal academia should be equipped with new and emerging norms of legal pedagogy, methodology and research under digitalization of legal and judicial education.



PROGRAMME OBJECTIVES

- Providing overview about the importance and relevance of legal education and research.
- Pedagogical process in multidisciplinary learning.
- Evaluating the strengths of teaching and learning.

WHO MAY ATTEND

This programme is designed for faculty members, professionals and research scholars associated with Universities, Colleges and other Institutions. The programme would give the participants an edge to perform more effectively in technologically based academic environment.

ELIGIBILITY FOR E-CERTIFICATION

For being eligible for the e-certificate, participation in all sessions is mandatory by all the registered participants. All the registered participants are also required to fill up the feedback form, the link to the feedback form shall be shared towards the end of each session. Random Quizzes will be sent by the organizing committee, which is mandatory to be solved by the participants.

MODE OF PROGRAMME

The programme shall be conducted on the online platform of CISCO Webex between 10:00 am to 12:15 pm & 03:00 pm to 05.15 pm. Session links will be sent on the registered email ids and WhatsApp Groups to all the registered participants. Participants are required to login 15 minutes in advance to avoid any inconvenience. Kindly ensure that your internet connection is proper to avoid any hassle to the resource persons.



REGISTRATION & FEES



The registrations can be done through a Google Response Form. The last date for registration is June 15, 2022. The Registration Form and Payment Link can be accessed below.

Registration Fees (Non-Refundable) Faculty Members & Others: Rs. 1000/-.

A screenshot of the receipt of payment needs to be uploaded along with the Registration Form.

Click here for Registration form

[https://docs.google.com/forms/d/e/1FAIpQLScYIJA87tWbgsTGDR9p_e06PE0e1mS-
TrybAc8QymJ7yKhd9g/viewform?usp=sf_link](https://docs.google.com/forms/d/e/1FAIpQLScYIJA87tWbgsTGDR9p_e06PE0e1mS-TrybAc8QymJ7yKhd9g/viewform?usp=sf_link)

Click here for Payment

<https://forms.eduqfix.com/fdpmnl/addr>



PROGRAMME SCHEDULE



TIME	TOPIC	SPEAKER
10:00 am to 12:00 pm	Day 1 - 19.06.2022 Inaugural Function & Welcome Address	Prof. (Dr.) Shashikala Gurpur (Chief Guest) Prof. (Dr.) Gurdip Singh (Special Guest) Prof. (Dr.) G. B. Reddy (Guest of Honour)
10:00 am to 11:00 am 11:15 am to 12:15 pm 03:00 pm to 04:00 pm 04.15 pm to 05.15 pm	Day 2 - 20.06.2022 Legal Education & Research Post-COVID-19 Scenario. The Relevance of 'Lived Experience' in Legal Epistemology. Law and Media. Redefining the Language of Law.	Prof. (Dr.) Vishnu Konoorayar Prof. (Dr.) Sitharaman Kakarala Prof. (Dr.) Rabindra Nath Prof. (Dr.) Vennelakanti Prakasam
10:00 am to 11:00 am 11:15 am to 12:15 pm 03:00 pm to 04:00 pm 04.15 pm to 05.15 pm	Day 3 - 21.06.2022 Multidisciplinary Approaches to Legal Epistemology. Teaching and Researching Constitutional Law and Judicial Process. Preparing Teachers for Training the Trainers. Interdisciplinary Approaches to Labour Law.	Prof. (Dr.) Amita Dhanda Prof. (Dr.) Yogesh Pratap Singh Prof. (Dr.) Sairam Bhatt Prof. (Dr.) N. VAsanthi
10:00 am to 11:00 am 11:15 am to 12:15 pm 03:00 pm to 04:00 pm 04.15 pm to 05.15 pm	Day 4 - 22.06.2022 Using feminist legal methods in the study and research in law. Barriers in Public Policy faced by SMEs. Space Debris: Emerging Policies and legal Challenges. Civil Law in the Legal System of Ukraine.	Prof. (Dr.) V. S. Elizabeth Prof. (Dr.) O. V. Nandimath Prof. (Dr.) V. Balakista Reddy Prof. (Dr.) Hanna Kolisnykova
10:00 am to 11:00 am 11:15 am to 12:15 pm 03:00 pm to 04:00 pm 04.15 pm to 05.15 pm	Day 5 - 23.06.2022 Contemporary Thoughts of IPR. Indian Federalism as viewed by the Judiciary. The Issue of Epistemology and Ontology: challenges and Perspective of Mixed Method Research Design in Socio-Leal. Article Writing in High rated Journals.	Prof. (Dr.) Sreenivashu N. S. Prof. (Dr.) Balveer Arora Prof. (Dr.) Sanjay Singh Prof. (Dr.) Indrajit Dubey
10:00 am to 11:00 am 11:15 am to 12:15 pm 03:00 pm to 04:00 pm 04.15 pm to 05.15 pm	Day 6 - 24.06.2022 Law and Poverty. A Multi-Disciplinary view of essential religious practices and similar notions-Gender, Family Law and Constitution. Jurisprudential Understanding for teaching Law subjects. Regulation of Cryptocurrency and challenges to financial stability.	Dr.Usha Ramanathan Prof. (Dr.) Sarasu Esther Thomas Prof. (Dr.) S. C. Roy Prof. (Dr.) Vidyullatha Reddy
10:00 am to 12:00 pm	Day 7 - 25.06.2022 Valedictory ceremony	Prof. (Dr.) G. S. Bajpai (Chief Guest) Prof. (Dr.) Harpreet Kaur (Guest of Honour) Prof. (Dr.) Anuradha Parasar (Guest of Honour) Prof. (Dr.) Kushal Vibhute (Special Guest)

INAUGURAL GUEST



CHIEF GUEST



Prof. (Dr.) Shashikala Gurpur
Director, SLS Pune and Dean, Faculty of Law
Symbiosis International
(Deemed University)

GUEST OF HONOUR

Prof. (Dr.) Gurdip singh
Former Vice-Chancellor (RMLNLU),
Chancellor
IMS Unison University, Dehradun



SPECIAL GUEST

Prof. (Dr.) G. B. Reddy
Professor of Law,
Osmania University, Hyderabad



ESTEEMED SPEAKERS



Prof. (Dr.) Vishnu Konoorayar
Professor of Law,
HNLU, Raipur

Prof. (Dr.) Sitharamam Kakarala
Professor of Law,
Azeem Premji University, Mumbai



Prof. (Dr.) Manukonda Rabindra Nath
Professor of Media Studies,
Jawaharlal Nehru University, New Delhi

Prof. (Dr.) Vennelakanti Prakasam
Former Professor of English,
EFLU (English & Foreign Language University
Hyderabad



ESTEEMED SPEAKERS



Prof. (Dr.) Amita Dhanda
Professor of Law, Former Registrar
NALSAR, HYDERABAD

Prof. (Dr.) Yogesh Pratap Singh
Professor of Law, Registrar
National Law University, Odisha



Prof. (Dr.) Sairam Bhatt
Professor of Law,
NLSIU, Bengaluru

Prof. (Dr.) N. Vasanthi
Professor of Law,
NALSAR, HYDERABAD



ESTEEMED SPEAKERS



Prof. (Dr.) V. S. Elizabeth
Vice-Chancellor
Tamil Nadu National Law University



Prof. (Dr.) O. V. Nandimath
Professor of Law, Former Registrar
NLSIU, Bengaluru



Prof. (Dr.) V. Balakista Reddy
Professor of Law, Registrar
NALSAR, Hyderabad



Prof. (Dr.) Hanna Kolisnykova
Professor of Law
Yaroslav Mudriy National Law University
(Ukraine)

ESTEEMED SPEAKERS



Prof. (Dr.) Sreenivaslu N. S.
Professor of Law
WBNUJS, Kolkata



Prof. (Dr.) Balveer Arora
Chairman, Centre for Multilevel Federalism, Institute of Social Sciences,
New Delhi Former Professor of Political Science & Rector, Jawaharlal
Nehru University, New Delhi



Prof. (Dr.) Sanjay Singh
Former V.C. I/C, Professor of Sociology,
RMLNLU, Lucknow



Prof. (Dr.) Indrajit Dubey
Professor of Law,
IIT Kharagpur

ESTEEMED SPEAKERS



Dr. Usha Ramanathan
Human Rights Activist

Prof. (Dr.) Sarasu Esther Thomas
Former Registrar, Professor of Law,
NLSIU, Bengaluru



Prof. (Dr.) S. C. Roy
Professor of Law,
CNLU, Patna

Prof. (Dr.) Vidyullatha Reddy
Professor of Law,
NALSAR, HYDERABAD



VALEDICTORY GUEST



CHIEF GUEST
Prof. (Dr.) G. S. Bajpai
Vice-Chancellor
RGNUL, Patiala



GUEST OF HONOUR
Prof. (Dr.) Harpreet Kaur
Professor of Law & Registrar
National Law University, Delhi



GUEST OF HONOUR
Prof. Dr. Anuradha Parasara
Dean, School of Liberal Arts
MIT-WPU, Pune



SPECIAL GUEST
Prof. (Dr.) Khushal Vibhute
Director,
Amity Law School (ALS), Mumbai

OUR PATRONS



PROF. (DR.) K.V.S. SARMA
VICE-CHANCELLOR
MNLU, AURANGABAD



PROF. (DR.) ASHOK P. WADJE
REGISTRAR I/C
MNLU, AURANGABAD

FACULTY ADVISORS



PROF. DR. A. LAKSHMINATH
DISTINGUISHED PROFESSOR EMERITUS
MNLU, AURANGABAD



PROF. DR. KONDAIAH JONNALAGADDA
PROFESSOR OF LAW AND DEAN
MNLU, AURANGABAD



PROF. DR. Y. F. JAYAKUMAR
PROFESSOR OF LAW & DEAN (RESEARCH)
MNLU, AURANGABAD



PROF. (DR.) ABDUL HAKEEM
PROFESSOR OF LAW AND DEAN (CPGLS)
MNLU, AURANGABAD

FACULTY CO-ORDINATORS



Ms. Neha Tripathi
Assistant Professor
MNLU, Aurangabad



Mr. Vivek Wilson
Assistant Professor
MNLU, Aurangabad



Ms. Mahenaz Haque
Assistant Professor
MNLU, Aurangabad



Mr. Vinay Kumar,
Assistant Professor
MNLU, Aurangabad



Mr. Yusuf Hayath
Assistant Professor
MNLU, Aurangabad

TECHNICAL TEAM



Mr. Sushil Gawhale
IT Assistant
MNLU, Aurangabad



Mr. Pawan Borade
IT Assistant
MNLU, Aurangabad



CONTACT DETAILS



Ms. Neha Tripathi
+91 62054 07873



Mr. Vivek Wilson
+91 96161 82869



Ms. Mahenaz Haque
+91 70283 08022



Mr. Vinay Kumar
+91 63032 10863



Mr. Yusuf Hayath
+91 80742 93356



fdp@mnlua.ac.in



www.mnlua.ac.in

MAHARASHTRA NATIONAL LAW UNIVERSITY, AURANGABAD
Near Raje Sambhaji Sainiki School, Nath Valley Road,
Kanchanwadi, Aurangabad-431005 (Maharashtra)